

**Central Electricity Regulatory Commission
New Delhi**

**Review Petition No. 28/RP/2024
along with IA No. 81/2024 in Petition No. 255/TT/2021**

Subject : Review Petition seeking review of the order dated 8.2.2023 passed in Petition No. 255/TT/2021.

Date of Hearing : **30.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Petitioner : West Bengal State Electricity Transmission Company Limited (WBSETCL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 6 Others

Parties Present : Shri Buddy Ranganadhan, Senior Advocate, WBSETCL
Ms. Shweta Sharma, Advocate, WBSETCL
Shri Diggaj Pathak Advocate, WBSETCL
Ms. Vaibhavi Pathak, Advocate, WBSETCL
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought a short pass over in the matter due to the non-availability of the arguing counsel. Considering the request of the learned counsel for the Petitioner, the matter was taken at the end of the board.

2. The learned senior counsel for the Petitioner submitted that he wants to argue the case at some length, which may take some time to conclude.

3. The learned counsel for PGCIL also submitted that she would also argue the matter on the issue of the delay of 472 days in filing the Review Petition.

4. Due to a paucity of time and considering the request of the parties, the Commission adjourned the matter and directed the parties to file their respective written submissions/Notes, if any, within a week, with an advance copy to each other.

5. The Review Petition, along with the IA, will be listed for the hearing on **18.6.2026**.

By order of the Commission

sd/-
(T.D. Pant)
Joint Chief (Law)

